## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/581/(IB)/2017

NAME OF THE PETITIONER(S)

: GENERAL TIMBERS

NAME OF THE RESPONDENT(S)

: KARISMAA FOUNDATIONS PT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A. CHARLES DARWIN V. Mahade

Coursel for Experience of all all

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted the schedule of payment; the copy of which is given to the other side. In order to show the bona-fide, he has brought one cheque to the tune of Rs.2 lakhs dated 25.10.2017; the same is handed over to the Counsel for the Petitioner. Counsel for the Petitioner prayed for time to seek instruction from his client. At request, time is enlarged. Put up on 01.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)